



**भारतीय विधिज्ञ परिषद्**  
**BAR COUNCIL OF INDIA**

(Statutory Body Constituted under the Advocates Act, 1961)

21, Rouse Avenue Institutional Area, Near Bal Bhawan, New Delhi - 110002

BCI:D\_1810\_/2020

Date: 06.08.2020

To,

The Executive Committee,  
New Delhi Bar Association,  
Patiala House Court, New Delhi.

**Ref.: Complaint letter dated 31.07.2020 received from Mr. Neeraj, Former Hony. Secretary, New Delhi Bar Association, Patiala House Courts, New Delhi against erring office bearers for cheating, breach of Trust and Misappropriation of Funds in NDBA A/C-National Relief Fund addressed to the Ld. District and Session Judge, Patiala House Court, New Delhi with a copy marked to Hon'ble Chairman, Bar Council of India along with other dignitaries seeking urgent and necessary action**

**Sub.: Furnish explanation forthwith to the allegations of serious nature levelled in the complaint**

Sir,

The office has placed the copy of letter dated 31.07.2020 written by Mr. Neeraj, Former Hony. Secretary, NDBA, Patiala House Courts, New Delhi addressed to the Ld. District and Session Judge, Patiala House Court, New Delhi.

This appears to be a complaint against the office bearers of New Delhi Bar Association with regard to the National Relief Fund for the Advocates.

It is to be noted that on 29th July, 2020 the Council had decided to issue notice in a similar matter to the Executive Committee of the said Bar Association. The office of Bar Council of India is accordingly directed to issue notice in this matter also and a copy of this complaint may also be sent to the Executive Committee of New Delhi Bar Association.

The Executive Committee shall be required to submit its reply, if any to the Secretary, Bar Council of India within a period of 21 days from the date of receipt of the notice. The reply, if any, shall be placed before the Council in its meeting of General Body soon after receipt of the same.

A copy of this letter is being sent on the basis of the Order passed by Hon'ble Chairman, BCI as per the directions is being sent to Hon'ble Chief Justice, Delhi High Court, Learned District and Session Judge, Patiala House Court, for information.

This is for your information and necessary compliance.

Yours sincerely



**[Srimanto Sen]**

**Secretary**

enclosed herewith the complaint letter dated 31.07.2020 with all annexures received from Mr. Neeraj, Former Hony. Secretary, New Delhi Bar Association, Patiala House Courts, New Delhi.